

(ग) विभिन्न राज्यों ने इसको अभी तक लागू न करने के अनेक प्रशासनिक और प्राथमिक कारण बताये हैं।

Scheduled Caste Students

1411. **Shri Kumbhar:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the Scheduled Caste students of different sections are admitted into the Ashram Schools of the Social and Tribal Welfare Department managed by the States and Union Government; and

(b) if not, the reason therefor?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) and (b). A statement is laid on the Table of the House.

[See Appendix V, annexure No. 16.]

Income-Tax Arrears

1412. **Shri Jadhav:** Will the Minister of Finance be pleased to state:

(a) now many of the income-tax payers have income-tax arrears more than Rupees one crore;

(b) the reasons why this amount is in arrears with them; and

(c) the steps Government have taken to recover the balance from them?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (c). The required information is being collected and a statement will be laid on the table of the House as early as possible.

Part (a)

Year	Quantity sold (000 lbs.)	Unsold Quantity converted into manure (000 lbs.)
1955—56	59,514	10,877
1956—57	57,412	11,220

Part (b)

Scheduled Castes in Orissa and Assam

1413. **Shri B. C. Kamble:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Commissioner for Scheduled Castes or Scheduled Tribes has made inquiries into the incidents of recent harassment of Scheduled Castes in Orissa and Assam States; and

(b) if so, whether a copy of the report of the inquiry will be laid on the Table?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Inquiries were made by the Assistant Commissioner for Scheduled Castes and Scheduled Tribes in Orissa in regard to certain incidents of assault and arson involving Harijans which occurred in that State in May—June, 1957, and a report was submitted by him to the Commissioner for Scheduled Castes and Scheduled Tribes. No such inquiries were made in Assam.

(b) No.

Tobacco Stock in Madras

1414. **Shri S. R. Arumugham:** Will the Minister of Finance be pleased to state:

(a) the quantity of tobacco sold and the unsold quantity that have been converted into manure during the last two years in Madras State; and

(b) the present stock of tobacco unsold up-to-date?

The Minister of Finance (Shri T. T. Krishnamachari): Part (a).

Quantity (000 lbs.)

59,597